

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 290/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. Albemarle Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

| S. No. | NAME           | DESIGNATION | SIGNATURE |
|--------|----------------|-------------|-----------|
| 1.     | Rahul Kulkarni |             | R.K.K     |

**COMMON ORDER**

**C.P. No. 290/441/NCLT/MB/MAH/2017**  
**C.P. No. 291/441/NCLT/MB/MAH/2017**  
**C.P. No. 292/441/NCLT/MB/MAH/2017**  
**C.P. No. 293/441/NCLT/MB/MAH/2017**  
**C.P. No. 294/441/NCLT/MB/MAH/2017**  
**C.P. No. 295/441/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. From the side of the Legal Representative of Petitioner seeking adjournment.

Adjourned to **15.01.2018**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**30.11.2017.**

Aah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**